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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/453/ (IB)/2017  
NAME OF THE PETITIONER(S) : JOHNSON LIFTS PVT LTD  
NAME OF THE RESPONDENT(S) : URBANEDGE HOTELS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. MAHESHWARAN .

Counsel for the Petitioner



**ORDER**

Counsel for Petitioner present. He has not complied with the provision of section 9(3)(b)and(c) of I&B Code, 2016 on or before 15.07.2017, as per the notification dated 29.06.2017. Therefore, the petition abates. The Petition is **dismissed** giving liberty to the Petitioner to file fresh petition, if so desired.



(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

ghk

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)